



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS			
39 PIL/7/2015 FIXED, WITH WP(C)/3801/2015 (D/O)	RAJEEB KALITA Versus THE STATE OF ASSAM AND 9 ORS	MS.S BHUYAN MR.B D KONWAR MS.S BARUA MRS.J M KONWAR	GA, ASSAMR1-7 SC, PWD(R10) SC, GHC(R8-9)

LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
17	WP(C)/6538/2022 B/O	RASHIDUL ISLAM Versus THE STATE OF ASSAM AND 6 ORS.	MS. G BORAH	GA, ASSAM SC, REVENUE
ORDER NO STEPS				
18	WP(C)/6679/2022 B/O	UPEN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MS. G BORAH	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
112 WP(C)/6907/2022 FIXED	SHAHAJAHAN ALI KHAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, SSA
113 WP(C)/7046/2022 FIXED	RAMEN GOSWAMI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. S P SHARMA MS U SHARMA MR P R SARMA K AHMED	SC, HIGHER EDU
114 WP(C)/7092/2022 FIXED	ANJANA CHOUDHARY AND 34 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K A MAZUMDER MR A HAI	SC, ELEM. EDU
115 WP(C)/7167/2022 B/O	MIFTAHUL ABED KHAN Versus THE STATE OF ASSAM AND ANR.	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
116 WP(C)/7171/2022 B/O	DR. BANABINA BRAHMA Versus THE STATE OF ASSAM AND 5 ORS	MR B D DAS MR D KALITA MR. H R DAS	SC, HIGHER EDU SC, APSC
<u>ADMISSION</u>			
117 WP(C)/4907/2022 FIXED	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA MR. D J GOGOI	MR H K DAS (R-4) MR. U PATHAK (R-4) SC, G U
WITH I.A.(Civil)/2773/2022 in WP(C)/4907/2022	BANAJIT CHANGKAKATI Versus SAMIR SARKAR AND 3 ORS.	MR H K DAS MR. U PATHAK	MR. K SINGHA SC, G U
WITH I.A.(Civil)/3209/2022 in WP(C)/4907/2022	SAMIR SARKAR Versus THE GAUHATI UNIVERSITY AND 3 ORS.	MR. K SINGHA	MR H K DAS SC, G U
118 WP(C)/6695/2022 CAVT. NO.11902/022, FIXED	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
WITH I.A.(Civil)/3126/2022 in WP(C)/6695/2022	MRS. MAMONI BARO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR A DAS	ASSTT.S.G.I.

119	WITH WP(C)/6696/2022 CAVT. NO. 11902/022,	MRS. GITABALI SINGHA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR
120	WITH WP(C)/6698/2022 CAVT. NO. 11902/022,	MANI BORO AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MR. A K BARUAH MR. N MAHAJAN MR A DAS	MRS. A GAYAN ASSTT.S.G.I. FOR CAVEATOR

ORDERS

121	I.A.(Civil)/1642/2022 FIXED in WP(C)/3485/2021 WITH WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	SC, IITG
		VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-60), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
36	WP(C)/7711/2016	JADUMONI NATH and 28 ORS. Versus STATE OF ASSAM and 3 ORS.	MR R P SHARMA MR.M SAIKIA MR.K N KALITA	MR. B. GOGOI(SC, HEALTH)
37	WP(C)/8779/2019	IMRAN HUSSAIN KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NHM MR. B.GOGOI(SC, HEALTH)
ADMISSION				
38	I.A.(Civil)/2246/2021 FIXED in WP(C)/5844/2019 WITH WP(C)/5844/2019	BINOD GUPTA Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH	C.G.C.
		DOLA DHAR AND 9 ORS. Versus THE UNION OF INDIA AND 3 ORS	MR A DASGUPTA MR N DUTTA MR. S C BISWAS MR. S C BISWAS MR. P S BISWAS	MR. S C KEYAL MR. S C KEYAL SC, C.G.C.
39	WITH WP(C)/6227/2017	RUPAM PATIR and 8 ORS. Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.S C BISWAS MS.U NANDA MS.R DEKA	MRS. A GAYAN (CGC) ASSTT.S.G.I.
	WITH I.A.(Civil)/4223/2018 in WP(C)/6227/2017	UNION OF INDIA and 3 ORS. Versus BADAL DUTTA	MRS. A GAYAN	MR. S C BISWAS
	WITH I.A.(Civil)/4231/2018 in WP(C)/6227/2017	UNION OF INDIA AND 3 ORS. Versus RUPAM PATIR AND 7 ORS	MRS. A GAYAN	MR B D DAS MR. S C BISWAS
40	WITH WP(C)/6288/2017	BADAL DUTTA Versus THE UNION OF INDIA and 3 ORS.	MR.S C BISWAS MS.K L R YANTHAN MR R KARIM MR.P S BISWAS MR.P BISWAS	MRS. A GAYAN (CGC) ASSTT.S.G.I.

41	WITH WP(C)/6109/2019	RAJU DEKA Versus THE UNION OF INDIA AND 3 ORS.	MR. S C BISWAS MS. S F MAITAI MS A BORAH MS. J GHOSH MS D CHOWDHURY MS S SENGUPTA	ASSTT.S.G.I.
42	WITH WP(C)/168/2021	KANCHAN MAZUMDAR AND 14 ORS Versus THE UNION OF INDIA AND 3 ORS	MR B D DAS MR. S C BISWAS MS. J GHOSH MS R DEKA	MS. B SARMA ASSTT.S.G.I.
43	WITH WP(C)/326/2021	GAURANGA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MR. R MAJUMDAR MS. J GHOSH	MR. S S ROY ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
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BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH**

THIS BENCH WILL RISE AT 1:15 PM]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To 19-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
25	WP(C)/6635/2015 BY SLIP	SRI PHILIP NARZARY Versus THE STATE OF ASSAM and 6 ORS.	MR. M K DAS MS. Z ANJUM MR. R DOLEY MR. R KAMAN MR. D GHOSH	MR. D DAS (R-7) MS. S HAZARIKA (R- 3 TO 6) MR. D UPAMANYA (SC, HEALTH, R-1) MS. A DAS (R-2) SC, NHM
26	WP(C)/1464/2020 FIXED	ARCHANA MAJUMDAR @ ARCHANA MAZUMDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM MR. R MAZUMDAR, SC, EDUCATION DEPTT. MR I AHMED (R6) MR. T CHUTIA, SC, SEBA (R-7) MR. D DOLEY,SC, SEBA (R-7)
ORDERS				
27	Cont.Cas(C)/298/2022 BY SLIP	ACHYUT KASHYOP Versus ANAMIKA TIWARI AND ANR	MD A HUSSAIN	MR. JYOTIRMOY ROY (r-1,2) MR. S SARMA (r-1,2) MR. P HAZARIKA (r-1,2) MR. C CHAKRAVARTY (r-1,2) MR D DAS (r-1,2)
HEARING				
28	WP(C)/2934/2012 BY SLIP	BHORAT CH. BORAH Versus THE G.M., INDIAN BANK and ORS.	MR.D SAIKIA MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.D DAS M RSA VERMA	MR.T ROY MR.P SEN

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
11	Bail Appln./1941/2022 BY SLIP	DIBON DEKA @ DIBAN DEKA Versus THE STATE OF ASSAM	MR D K MISHRA MR. B PRASAD MR D NANDI MR P J BORAH	PP, ASSAM

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14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,10th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH(CRP, CRP(I/O)
AND MFA),ALONG WITH THE FOLLOWING**

THIS BENCH WILL RISE AT 1:15 PM]

Sr.No. Case Number Main Parties Petitioner Advocate Respondent Advocate

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022
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1) MR. N J GOGOI 19-10-2022 To 19-11-2022
2) MR. O P BHATI 20-10-2022 To 12-11-2022
3) MR. S D PURKAYASTHA 27-10-2022 To 12-11-2022
4) MD. A J ATIA 31-10-2022 To 10-11-2022
5) MR. A CHAMUAH 06-11-2022 To 19-11-2022
6) MR. A CHAMUAH 31-10-2022 To 11-11-2022
7) MR. D K CHOMAL 01-11-2022 To 14-11-2022
8) MR. P K TIWARI 07-11-2022 To 11-11-2022
9) MRS. B GOGOI 07-11-2022 To 11-11-2022
10) MR. P N CHOUDHURY 07-11-2022 To 10-11-2022
11) MR G BHARADWAJ 09-11-2022 To 16-11-2022
12) MR M Z AHMED 09-11-2022 To 10-11-2022
13) MS. B DUTTA 09-11-2022 To 10-11-2022
14) MR H S KALSI 09-11-2022 To 19-11-2022
15) MR. A K TALUKDAR 10-11-2022 To 30-11-2022
16) MR. R P SINGH 15-11-2022 To 25-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CEL.PET.)), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
34	AB/3258/2022 B/O. CONNECTED WITH ITEM NO 29 IN THE DAILY CAUSELIST.	BARASHA KALITA Versus THE STATE OF ASSAM	MR. A K DAS	PP, ASSAM
	WITH			
35	AB/2628/2022	RABBUL HUDA Versus THE STATE OF ASSAM	MR. A DEKA MR. J SAIKIA MS. S KAKATI	PP, ASSAM
	WITH			
36	AB/3146/2022	AKHTARA BEGUM Versus THE STATE OF ASSAM	MR D R SAIKIA MS P BARUAH	PP, ASSAM
	WITH			
37	AB/3213/2022	DIGANTA BORAH Versus THE STATE OF ASSAM	MR. N PATHAK	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022

14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGMENT				
46	Crl.Rev.P./498/2014 (AT 10:30 AM)	JOLUK NINU Versus AJAY AGARWAL	MR.P K TIWARI MR. R J DAS MR.B DAS	MR.P DAS MR.D K KOTHARI MR.B DEKA MR.P JAIN MR.R K GUPTA
BAIL HEARING (BA)				
47	Bail Appln./2670/2022 BY SLIP	SRI BISWAJIT BORA Versus THE STATE OF ASSAM	MR. P GOHAIN MS. A GOGOI	PP, ASSAM
48	Bail Appln./2720/2022 BY SLIP	RAJU SAKTHIVEL Versus CBI	MR. A. RAJARAJAN MR. S RAJ GANESH	SC, CBI
49	Bail Appln./2721/2022 BA 2283/2022(D/O), FIXED	SHAHAR ALI Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
50	AB/2855/2022 FIXED.	JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR Versus THE STATE OF ASSAM	MR. A M BORA MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	PP, ASSAM
ORDERS				
51	I.A.(Crl.)/531/2021 WITH OFFICE NOTE, LCR 4 FILES, B/O in Crl.A./201/2021 WITH Crl.A./201/2021	ABU BAKKAR SIDDIQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM
		ABU BAKKAR SIDDIQUE AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. A A R KARIM MS. R BEGOM MR J HUSSAIN	PP, ASSAM

52 I.A.(CrI.)/444/2022
BY SLIP
in CrI.A./6438/2022

MAHENDRA CHAUHAN
Versus
THE STATE OF ASSAM AND ANR.

MR. I H SAIKIA
MR. K KALITA
MS L HMAR
R K HAJONG

PP, ASSAM

WITH

CrI.A./6438/2022
(Filing Number)

MAHENDRA CHAUHAN
Versus
THE STATE OF ASSAM A

MR. I H SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
41	WP(C)/5142/2022 CAVT. NO.08092/022, FIXED	ISLAM UDDIN TALUKDAR Versus THE STATE OF ASSAM AND 16 ORS.	MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY	SC, P AND R.D. GA, ASSAM MR. R ALI (r-8 to 17) MR G U AHMED (r-8 to 17) MR G U AHMED (r-8 to 17) MR M Z SHAH (r-8 to 17) MR M Z SHAH (r-8 to 17)

LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
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10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 10:30 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
1	AB/2952/2022 FIXED	AKKEL ALI AND 3 ORS Versus THE STATE OF ASSAM	MR. N J DUTTA MR M AHMED	MR. M A MONDAL (FOR INFORMANT) PP, ASSAM
ORDERS				
2	Review.Pet./168/2022 CAVT. NO.11862/022, WP(C) 6279/2018(D/O), B/O	PANKAJ BORUAH Versus MRIDUL HAZARIKA AND 16 ORS.	MR. S K TALUKDAR MR. S K TALUKDAR MR. A B T HAQUE	MR. P K DEKA SC, HEALTH FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 10/11/2022

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
37	Bail Appln./2988/2022 B/O	AJJUL HOQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
<u>MOTION</u>				
38	AB/3322/2022 B/O.	SAHIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	PP, ASSAM
<u>ADMISSION</u>				
39	Crl.Rev.P./13/2021 WITH LCR (THREE FILES). FIXED.	SHUKLA CHAKRABORTY Versus STATE OF ASSAM AND ANR.	MR. S P CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. A AHMED (R2) MR. M A CHOUDHURY (R-2) PP, ASSAM
<u>BAIL HEARING (BA)</u>				
40	Bail Appln./2928/2022 FIXED	RANJIT SINGH Versus THE STATE OF ASSAM	MR. A M KHAN MR KUTUB ALI	PP, ASSAM
<u>HEARING</u>				
41	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	

WITH
I.A.(CrI.)/539/2016
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS and ANR.
Versus
M/S ASSAM SUPPLY SYNDICATE

MR.B D KONWAR
MR.R KALITA
MR.R SALOI
MRS.J M KONWAR
MS.S BARUA

MR.K K MAHANTA
MR.K BHATTACHARJEE
MS.M BHATTACHARJEE
MR.K M MAHANTA

WITH
I.A.(CrI.)/337/2018
in CrI.Rev.P./224/2015

M/S DUTTA ELECTRICALS AND ANR
Versus
M/S ASSAM SUPPLY SYNDICATE

MRS J M KONWAR
MR. R KALITA
MR. R SALOI

MR. K BHATTACHARJEE

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

-

1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
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9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
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11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
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14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022



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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 24

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
4	MACApp./643/2022 FIXED	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PUSHPANJALI HAZARIKA and 6 ORS	MR.N BARMAN MR.R KATHKATIA	MR. U J SAIKIA (R1)
	WITH I.A.(Civil)/2923/2022 in MACApp./643/2022	THE ORIENTAL INSURANCE CO. LTD Versus SMTI PUSHPANJALI HAZARIKA and 6 ORS	MR. S K GOSWAMI	
ORDERS				
5	MACApp./217/2019 WITH LCR	SRI RAMEN KALITA Versus SRI TULSI VASHISTHA AND 2 ORS	MR. A C MAHANTA MR. B K JAIN MS. O PHUKAN	
6	MACApp./224/2019 WITH LCR	THE NATIONAL INSURANCE CO. LTD. Versus SMTI MANJU DUSAD and ANR	MS. R D MOZUMDAR MS. B BORA	MR. P BORA (R-1) MR. A R AGARWALA MS. S KHANIKAR (R-1) MS. P BARUAH (R-1) MR. C M MAHANTA
7	MACApp./229/2019 WITH LCR	SHRI SUBUDH DEBNATH Versus M/S CHUNI LAL HALACHAND AND 2 ORS	MR. U C RABHA MR. L C DEY	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. S DUTTA
8	MACApp./232/2019 WITH LCR	SMT. DIP A GOGOI AND 2 ORS. Versus UNITED INDIA INSURANCE COMPANY LTD. AND 2 ORS	MR J MOLLAH MRS. A BHANU MS. S P DAS	MR. K K BHATTA MR. K R PATGIRI MR. B GOGOI
9	WITH CO/40/2019 in CO/40/2019	UNITED INDIA INSURANCE CO. LTD. Versus SMTI. DIP A GOGOI AND 4 ORS	MR. K K BHATTA MS. R DEVI	
10	I.A.(Civil)/1422/2019 in MACApp./2461/2019	NATIONAL INSURANCE COMPANY LTD. Versus SMTI. ARATI DAIMARY AND 3 ORS.	MR. R GOSWAMI MS D DEKA MS. P BORTHAKUR	
	WITH MACApp./2461/2019 (Filing Number)	NATIONAL INSURANCE COMPANY LTD Versus SMTI ARATI DAIMARY AND 3 ORS		
11	I.A.(Civil)/4134/2019 in MACApp./17102/2019	NATIONAL INSURANCE CO. LTD. Versus SMTI PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	MR. S B PRASAD (R-2)
	WITH MACApp./17102/2019 (Filing Number)	NATIONAL INSURANCE CO. LTD. Versus SMTI.PALLABI DEVI AND 3 ORS.	MR. C PHUKAN	

12	MACApp./180/2020 WITH LCR	SMTI. RASHMI BORA AND 2 ORS. Versus M/S HDFC ERGO GENERAL INSURANCE CO. LTD. AND 2 ORS	MR. S K GOSWAMI MS P SARMA MR. R SHARMA	MR. R GOSWAMI MS. P BORTHAKUR
13	MACApp./183/2020 WITH LCR	M/S UNITED INDIA INSURANCE COMPANY LIMITED Versus BHIM PAUL AND 2 ORS	MR. K K DEY MR V K BAROOAH	
14	MACApp./185/2020 WITH LCR	KAMALA @ KOMOLA RONGHANGPI AND 2 ORS Versus UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A R AGARWALA	MD. A AHMED MR. R K BHATRA MR D BHUYAN MS R GANGAWAT MS M N KONYAK
15	MACApp./190/2020	KULDIP SINGH Versus M/S S.B.I GENERAL INSURANCE COMPANY LIMITED AND ANR	MR. S K GOSWAMI MS P SARMAH MR R SHARMA	MR T KALITA MR. A KAKATI
16	I.A.(Civil)/734/2021 in MACApp./95/2020	SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS	MR H BEZBARUA MR. S J SARMAH MR. R R KAUSHIK	
	WITH MACApp./95/2020 (Filing Number)	SMTI. DHONODA SONOWAL Versus SRI SATYA NARAYAN AGARWAL AND 2 ORS		
17	CO/30/2022 WITH LCR in MACApp./75/2022	BEGUM JYOTSHNA HOQUE AND 3 ORS. Versus RELIANCE GENERAL INSURANCE COMPANY LTD. AND 2 ORS.	MR. M DUTTA MR K M BORA	
	WITH MACApp./75/2022	RELIANCE GENERAL INSURANCE CO. LTD. Versus BEGUM JYOTSHNA HOQUE AND 5 ORS. B	MR T KALITA MR. A KAKATI	MR. M DUTTA MR. A BHATTACHARYYA MR K M BORA
18	MACApp./76/2022 WITH LCR	THE ORIENTAL INSURANCE CO. LTD. Versus KHAGESWAR SAIKIA AND 2 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. S SHARMA (r-2) MR. U SAIKIA MS. P TALUKDAR (r-2)
19	I.A.(Civil)/2789/2022 in MACApp./66/2022	PRONAMI BORKOTOKY @ PRONAMI BORKOTOKY KALITA AND ANR Versus GAUTAM CHUTIA AND ANR.	MR D MONDAL	
	WITH MACApp./66/2022	PRONAMI BORKOTOKY @ PRONAMI BORKOTOKY KALITA AND ANR Versus GAUTAM CHUTIA AND ANR.	MR D MONDAL	
20	I.A.(Civil)/3199/2022 in MACApp./12181/2022	PRAFULLA DUTTA Versus THE NATIONAL INSURANCE COM LTD. AND 2 ORS.	B R DAS MS M BHARATI	
	WITH MACApp./12181/2022 (Filing Number)	PRAFULLA DUTTA . Versus THE NATIONAL INSURANCE COM.LTD AND 2 ORS . B	B R DAS	
HEARING				
21	MACApp./352/2017 PART-HEARD, WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD Versus MRS GURIA SAHANI @ BHUMIKA SINGH and 5 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. M CHOUDHURY(R- 4) MR. A SHARMA (R- 1 & 2) MR. N DAS (R- 1 & 2) MR. S DUTTA (R- 4) MR. C SHARMA (R- 4)
	WITH I.A.(Civil)/1632/2019 in MACApp./352/2017	MRS. GURIA SAHANI @ BHUMIKA SINGH AND ANR Versus NEW INDIA ASSURANCE CO. LTD.	MR. J KALITA MR. N DAS MR D KALITA	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR

22	MACApp./329/2016 WITH LCR, FIXED	SMTI RUPESWARI RABHA RAY and 3 ORS Versus THE DIVISIONAL MANAGER, ORIENTAL INSURANCE CO. LTD and 2 ORS	MR. M KHAN MR. A R SIKDAR MR. A BURAGOHAIN MR. J RAHMAN MR. M H TALUKDAR MR. S ALAM	MS. R D MOZUMDAR (R1) MS. C MOZUMDAR (R1) MR. S P SHARMA (R1)
WITH				
23	MACApp./179/2019 WITH LCR	ORIENTAL INSURANCE CO. LTD Versus SMTI. DIPALI ROY and 3 ORS	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. M KHAN (R-1,2) MR. A R SIKDAR (R-1) MS. S PARVEEN (R-1) MR. A BURAGOHAIN (R-1,2) MR. J RAHMAN (R-1,2) MR. M H TALUKDAR (R-1)
WITH				
	I.A.(Civil)/1068/2019 in MACApp./179/2019	ORIENTAL INSURANCE CO. LTD. Versus SMTI. DIPALI ROY and 3 ORS.	MR. S DUTTA MS. N MODI MS. P DEHINGIA MS. M CHOUDHURY MR. S DUTTA MR. C SHARMA	MR. A R SIKDAR MS. S PARVEEN (R-1) MR. M H TALUKDAR (R-1)
24	MACApp./113/2019 WITH LCR, FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI PRANJAL THAKURIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D D ROY (R1) MS. P R BARUAH (R1) MS. A BEGUM (R1) MS. KAWIZENGDAULIU (R1)
WITH				
	I.A.(Civil)/1416/2019 in MACApp./113/2019	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SRI PRANJAL THAKURIA AND ANR	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS D D ROY MS. KAWIZENGDAULIU

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LEAVE NOTE OF ADVOCATES FOR 10/11/2022

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1)	MR. N J GOGOI	19-10-2022	To	19-11-2022
2)	MR. O P BHATI	20-10-2022	To	12-11-2022
3)	MR. S D PURKAYASTHA	27-10-2022	To	12-11-2022
4)	MD. A J ATIA	31-10-2022	To	10-11-2022
5)	MR. A CHAMUAH	06-11-2022	To	19-11-2022
6)	MR. A CHAMUAH	31-10-2022	To	11-11-2022
7)	MR. D K CHOMAL	01-11-2022	To	14-11-2022
8)	MR. P K TIWARI	07-11-2022	To	11-11-2022
9)	MRS. B GOGOI	07-11-2022	To	11-11-2022
10)	MR. P N CHOUDHURY	07-11-2022	To	10-11-2022
11)	MR G BHARADWAJ	09-11-2022	To	16-11-2022
12)	MR M Z AHMED	09-11-2022	To	10-11-2022
13)	MS. B DUTTA	09-11-2022	To	10-11-2022
14)	MR H S KALSI	09-11-2022	To	19-11-2022
15)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
16)	MR. R P SINGH	15-11-2022	To	25-11-2022